(c) They were found to be world tourists who had strayed from the route prescribed by competent authority.

Shri Gidwani: They were not spies from Goa?

Shri Datar: They were not spies from Goa. Information was found out that there was nothing suspicious about them.

DELHI PUBLIC LIBRARY

- *1147. Shri Radha Raman: Will the Minister of Education be pleased to state:
- (a) the annual grant given to the Delhi Public Library;
- (b) the annual grant given by the UNESCO; and
- (c) whether Government propose to increase the grant for further expansion of its activities?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):
(a) and (b). A statement of grants received by the Delhi Public Library from the Government of India and the Unesco is placed on the Table of the House. [See Appendix IV, annexure No. 37.]

(c) As the future of the Delhi Public Library has not been settled so far, nothing can be said at this stage about the future grants from Government.

Shri Radha Raman: May I know whether recently the Advisory Committee of this Library had submitted a scheme to the Government of India and, If so, what was it like?

Dr. M. M. Das: So far as I know there is no Advisory Committee; but, there is the Delhi Public Library Board which administers this Library. This Board did not submit any plan recently to the Government of India.

Shri Radha Raman: May I know how long will the Government take to find out what will be the future of this Library?

Dr. M. M. Das: Negotiations are at present going on with the Delhi State

Government and the UNESCO about the future of the Library.

PRIVATE ARCHAEOLOGICAL EXCAVATIONS

- *1148. Shri S. C. Samanta: Will the Minister of Education be pleased to state:
- (a) whether it is a fact that private individuals and parties, interested in ancient history and culture of India, are engaged in exploration and excavation works:
- (b) if so, what sort of encouragement or help has been given to them;
- (c) whether it is a fact that the circles formed by the Government of India for exploration and excavation works are insufficient to cover the whole of India; and
- (d) if so, whether new circles are contemplated to be formed in the near future?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):
(a) Yes, some universities and institutions are engaged in exploration work.

- (b) Technical assistance and advice and in one case, some financial assistance also
- (c) Circles are primarily intended for preservation of monuments but may undertake exploration and excavation whenever necessary, provided it will not interfere with the primary work of preservation.
 - (d) No

श्री एस॰ सी॰ सामन्त: क्या मैं माननीय मंत्री जी से जान सकता हूं कि कोसाम्बी में जो खुदाई का काम चल रहा है उस में कितनी मदद दी जा रही है ?

Dr. M. M. Das: The Allahabad University which have taken up this work of excavation at Kausambi has been given Rs. 5,000 in addition to technical advice.

श्री एस० सी० सामन्तः क्या में जान सकता हं कि किसी प्राइवेट इंडीबीज्अल को जोकि इस काम में लगा हो कोई मदद दी गई है ?

Dr. M. M. Das: Up till now Government has not received any application from any private individual. They have received applications from private organisations, non-official organisations, research institutes and universities.

Shri T. S. A. Chettiar: May I know whether it is the policy of Government to encourage such private excavations?

Dr. M. M. Das: It is not the policy of Government; but, so long as adequate funds are not at the disposal of the Government to work out the excavations in all parts of the country, Government do not see any objection in giving permission to these private organisations.

Shri B. S. Murthy: May I know whether it is the intention of Government to encourage all the archaeological units in the Universities?

Dr. M. M. Das: Yes.

BOMBAY GARRISON ENGINEER'S OFFICE

*1150. Shri N. P. Damodaran: (a) Will the Minister of Defence be pleased to state whether it is a fact that a number of allegations of fraudulent activities and payment of bogus bills were made against the office of the Garrison Engineer (W), Bombay Division of Military Engineering Services?

(b) If so, what action has been taken against the guilty officers?

The Deputy Minister of Defence (Shri Satish Chandra): (a) Yes.

(b) The question of prosecution of two of the officers concerned is under consideration of the Special Police Establishment. A third officer is being proceeded against departmentally. The proceedings have not yet been completed.

Shri N. P. Damodaran: May I know whether Government are taking any steps to prevent such malpractices in future.

Shri Satish Chandra: All possible precautions are taken. If malpractices come to light, suitable action is taken.

Shri M. R. Krishna: May I know whether any complaints have been received against the Garrison Engineer's office in Secunderabad?

Shri U. C. Patnaik: May I know if there are a large number of cases where the British officers in charge of the M. E. S. are supporting the delinquent officers?

Shri Satish Chandra: In this particular case, the Engineer-in-Chief who is a British officer has recommended action against the officers.

SCHEDULED CASTES AND SCHEDULED TRIBES

*1151. Shri Thimmaiah: Will the Minister of Home Affairs be pleased to state whether the orders relating to reservation of posts for the Scheduled Castes and Scheduled Tribes is applicable also to Government-owned and Government-aided industries and other concerns in the country?

The Deputy Minister of Home Affairs (Shri Datar): The orders referred to are applicable to industries and concerns owned and managed directly by Government, but not to those managed by autonomous Corporations e.g., Sindri Fertilisers, nor to Governmentaided industries.

I may add that Government desire that such Corporations also should follow our reservation quota and some of the bodies have already agreed to do so.

Shri Thimmaiah: May I know what steps Government propose to take to see that these industrial concerns carry out this order completely?

Shri Datar: All that the Government can do is to advise them as strongly as possible.

Shri Thimmaiah: May I know whether the Government propose to appoint any Committee to see that the order of the Home Ministry is properly carried out by various Government departments and Government concerns?